

Central Administrative Tribunal, Principal Bench

Contempt Petition 272 of 2001

IN

Original Application No.2366 of 2001

New Delhi, this the day of 28th May, 2001

Hon'ble Mr.V.K.Majotra, Member (Admnv)
Hon'ble Mr.Kuldip Singh, Member(J)

Shiv Kumar,
ASI(SHR),No.1421/D,
Special Branch, Delhi
-Petitioner
(Respondent No.4 in main O.A.)

(By Advocate Shri Yogesh Sharma)

Versus

Shri Ajay Raj Sharma,
Commissioner of Police,
Delhi, Police Head Quarters,
I.P.Estate, New Delhi.
- Respondent

O R D E R (Oral)

By V.K.Majotra, Member(Admnv) -

Learned counsel of petitioner stated accross
the bar that he should be permitted to withdraw the C.P.
The C.P. is, therefore, dismissed as withdrawn.

Jan

(Kuldip Singh)
Member (J)

/kd/

V.K.Majotra

(V.K.Majotra)
Member (Admnv)